so far. However according to his provisional finding, the accident was due to an act of sabotage.

Train Mishap averted

2988. **Shri Brij Basi Lal:**
Shri Vishwa Nath Pandey:
Shri Braj Bihari Mehrotra:
Shri Ram Swarup:
Shri Balgovind Verma:

Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that an accident to the 163 Up Burhwal-Sitapur passenger train was averted on the 13th November, 1966 when the Driver applied brakes and brought the train to a halt on spotting some boulders on the track near Parsendi Station; and

(b) if so, the details of the incident?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes.

(b) On 13-11-1966 at about 15.07 hours, while train No. 163 Up passenger was running between Parsendi and Sitapur Junction stations on Burhwal-Sitapur Section of the North Eastern Railway, the driver stopped the train at Km No. 90|11, as he noticed 4 boulders lying on the track. The boulders were removed immediately and as a result of this, the train suffered detention for 9 minutes only. There was no loss to property or life. The State Government Railway Police Sitapur are investigating the case.

Steel Enquiry Body

2989. Shri Hari Vishnu Kamath: Will the Minister of **Iron and Steel** be pleased to refer to the reply given to Starred Question No. 185 on the 4th November, 1966 and state:

(a) whether the requisite data has been collected and placed before the Sarkar Committee;

(b) whether adequate office and residential accommodation has been made available to the Chairman and Members of the Committee; and if not, the reasons therefor;

(c) whether the committee has held any meetings so far and if so, when; and

(d) the stage at which the work of the Committee has reached?

The Minister of Iron and Steel (Shri T. N. Singh): (a) Some data have been collected and made available to the Committee. Further information as required by the Committee as the work proceeds will be collected and made available.

(b) Yes.

(c) The Committee has already met a few times and will now work on a continuous basis.

(d) It will not be possible or proper for the Ministry to make a periodical progress report on the work of an independent Committee presided over by a former Chief Justice of India. The Ministry will, however, keep in close touch with the Committee and facilitate its work in every possible way towards early completion.

डानकुनी स्टेशन पर रेलवे कर्मचारियों ग्रौर पुलिस में मुठभेड़

2990. श्री शिकरे :
श्री हुकम चन्द कछवाय :
श्री यु० द० सिंह :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या 9 नवम्बर, 1966 के "हिन्दुस्तान" में प्रकाशित यह समाचार सच है कि पूर्व रेलवे के डानकुनी स्टेशन पर बीस व्यक्ति जिनमें, 11 रेलवे कर्मचारी शामिल हैं, चावल चुराते हुए पुलिस के साथ मुठभेड़ में घायल हो गये थे ; ग्रौर

(ख) यदि हां, तो इस संबंध में क्या कार्यवाही की गई है ?

रेलवे मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह) : (क) और (ख). जी नहीं। सही स्थिति यह है कि 7-11-66 को लगभग 16 30 बजे डानकुनी स्टेशन पर एक पुलिस उप-अधीक्षक द्वारा गाड़ी न० 176 डाउन से बारह बोरीचावल कब्जे में कर लेने पर चार-पांच सौ तस्करों और वहां तैनात पुलिस दल के बीच दंगा-फसाद हो गया। अपने कर्मचारियों और स्थानीय जनता के साथ सहायक उप-निरीक्षक रेलवे सुरक्षा दल, डानकुनी ने पुलिस उप-अधीक्षक को यह विश्वास दिलाया कि वह वास्तव में बुक किया गया परेषण है। इस पर उस परेषण को छोड़ दिया गया और हट भीड़ गयी। भीड़ द्वारा पथराव किये जाने से 9 तस्करों, राज्य सरकारी रेलवे पुलिस के एक सिपाही और पुलिस उप-अधीक्षक को हल्की चोटें आयीं। रेल संपत्ति का कोई क्षति नहीं हुई। इस सिलसिले में पुलिस ने पांच व्यक्तियों को गिरफतार किया है। हावड़ा की राज्य सरकारी रेलवे पुलिस ने भारतीय दंड संहिता की धारा 147/148/332 के अधीन एक मामला दर्ज कर लिया है और इसकी जांच हो रही है।

दिल्ली रेलवे स्टेशनों का नवीकरण

2991. श्री यु० द० सिंह :
श्री शिंकरे :
श्री हुकम चन्द कछवाय :

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार दिल्ली के दो मुख्य स्टेशनों का नवीकरण करने का है ;

(ख) यदि हां, तो इस कार्य पर कितना व्यय होने का अनुमान है; और

(ग) यह कार्य कब पूरा हो जाने की संभावना है ?

रेलवे मंत्रालय में राज्य-मंत्री (डा० राम सुभग सिंह) : (क) फिलहाल ऐसा कोई प्रस्ताव नहीं है।

(ख) और (ग). सवाल नहीं उठता।

Import of Maize

2992. Shri Muthu Gounder: Will the Minister of **Commerce** be pleased to state:

(a) the quantities of maize imported from U.S.A. in the past three years for food purposes and for making starch to meet commercial needs; and

(b) the prices at which it was imported and the prices at which the maize and the starch made out of it were sold?

The Minister of Commerce (Shri Manubhai Shah): (a) and (b). No maize was imported in the past three years for food purposes. The following quantities were imported for the production of starch:

Year	*Quantity imported*	*C.I.F. price at Kandla*
1963-64	53,687 tons	Rs. 1,63,18,938/-
1964-65	1,10.935 tons	Rs. 3,55,20,263/-
1965-66	1,31,208 tons	Rs. 4,53,95,133/-

During 1963-64, starch was sold at Rs. 40-41 per bag of 50 kgs. In 1964-65, the prices remained stationary upto September 1964, but afterwards the prices rose sharply to about Rs. 100 per bag. This tendency was soon brought under control and the starch manufacturers agreed voluntarily to sell the starch at Rs. 57 to 60 per bag during 1965-66.

दो शायिकाओं वाले शयन डिब्बे

2993. श्री यु० द० सिंह :
श्री हुकम चन्द कछवाय :
श्री काशीराम गुप्त

क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि दो शायिकाओं वाले शयन डिब्बों में यात्रियों के सामान की रक्षा की कोई व्यवस्था नहीं है;